

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

47

C.S.A. No. 381/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

NAME OF THE PARTIES: Gentex Merchants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Adu. Aastha Vidni a/w Desha Saxena	i/b Dune & Gurish & Co. for Gentex Merchants Private Limited	
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ORDER

CSA 381/230-232/NCLT/MB/MAH/2017

CSA 387/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 20.9.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)